

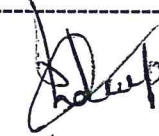


(19)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/196/2016  
NAME OF THE PETITIONER(S) : B.R. Lokesh  
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	Indhumathy P	Counsel for Petitioner	
2.	S. Aravin Laksh For Fox Brand & Associates	Counsel for Respondents 3-5	
3.	K. RAMESH AMY	Counsel for Respondent 1	

**ORDER**

Counsels for both the parties are present. Counsel for the Respondent submitted an Application; the copy of which is given to the other side. Counsel for the Petitioner raised an objection to the Application as it is not in proper form and moreover he wants to file objections in relation to the documents proposed to be placed on record and prayed for time. At request, time is enlarged.

In the meantime, Counsel for the Respondent is directed to make a suitable amendment in the Application and provide a fresh copy to the Counsel for the Petitioner, today. Put up on **07.11.2017 at 10.30 A.M.**

- Sd/-  
MEMBER (TECHNICAL)  
ghk

- Sd/-  
MEMBER (JUDICIAL)